

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4872
ANSWERED ON:07.05.2012
DEEN DAYAL NISHAKTJAN PUNARWAS YOJANA
Hussain Shri Syed Shahnawaz

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received proposals from the various State Governments including Chhattisgarh and Uttar Pradesh for providing grant under Deen Dayal Nishaktjan Punarwas Yojana;
- (b) if so, the details thereof;
- (c) whether the said proposal of the State Governments is pending since long;
- (d) if so, the reasons therefor; and
- (e) the time by which the total grant is likely to be released?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (e): A Statement indicating State-wise details of recommended proposals received from various State Governments for release of grant-in-aid under the Deendayal Disabled Rehabilitation Scheme (DDRS) during the year 2011-12, including number of proposals sanctioned, proposals pending and amount released is at Annexure.

Proposals, complete in all respects, received in a financial year are processed for grant during the year. However, in case of deficiency in documents, if any, the grant is released only after rectification of the deficiency.